

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1965
ANSWERED ON:13.12.2004
UTILIZATION OF FUNDS PROVIDED TO NGOs UNDER AFFORESTATION
Mehta Shri Alok Kumar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of financial assistance provided by the Government to the Non-Governmental Organizations (NGOs) for plantation under the afforestation scheme during each of the last three years and current year, State-wise;
- (b) whether these NGOs have submitted funds utilisation certificate to the Government;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Union Government and/or State Governments have conducted any inspection of the plantation done with this assistance;
- (e) if so, the details thereof alongwith the number of such NGOs who have not completed the plantation work or have misused the funds; and
- (f) the action being taken by the Government against such NGOs?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) The details of financial assistance provided by the Government to the Non-Governmental Organisations (NGOs) for plantation under the Grants-in-Aid Scheme for Voluntary Agencies during each of the last three years and current year, State-wise are given in the Annexure.
- (b), (c) & (d) The subsequent instalments to the project implementing NGOs are released only on receipt of the Utilisation Certificate and the field inspection report of the State Forest Department.
- (e) No such case has been reported during the last three years.
- (f) Question does not arise in view of reply at (e) above.